Transparency in Publishing of Tariff Officer Issues of Consultations

Q 1

Ans. Yes. The consumer will get more information as well as authenticity for publishing tariff on multiple channels proposed prescribed format by TRAI.

Q 2

Ans. No, there is no need of Separate format for each channel.

Q.No 3

Ans. Yes. Sufficient information is available to consumers on TSP's website.

Q.No 4

Ans. Yes, the consumer will get more information on every offerings and vouchers in the prescribed format.

Q.No. 5

Ans. There is need of such tool as the TSP's are already providing enough information. With this feature the TRAI will become financially more sound.

Q.No.6

Ans. Yes, All plan should be elaborated clearly.

Q.No.7

Ans. Yes, the T & C's must be clear and in bold letter on product as well as displayed on various modes/channels for clear and more information for consumers.

Q.No8

Ans. Yes. As the plans are active and required to publish in details of all such plans.

Q.No9

Ans. Yes.

Q.No. 10

Ans. Yes. The TSP's is already displaying the tariff on websites in an effective manner. The manner of display should be prescribed by the authority and this will attract more consumers.

Q.No. 11

Ans. Yes, the consumers can get more information as well as authenticity of such tariff plans

Q.No.12

Ans. Yes, the proposed monitoring and compliance is enough to deter any violation of compliance.

Q.No13

Ans. The TRAI must keep watch on proposed format on all TSPs for implementation of publishing tariff in the interest/protection of consumers.

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